### Power Generation Schemes

\*66. Shri JAGAT NARAIN: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 766 in the Rajya Sabha on the 24th March, 1965 in respect of the authorisation for advance action on 19 Power Generation Schemes and state in detail the progress made so far in respect of each of these Schemes?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. Rao): A statement is laid on the Table of the House.

#### STATEMENT

# Power Generation Schemes

The uptodate progress of the 19 Schemes mentioned in reply to Unstarred Question No. 766 replied on 24th March, 1965 is as under:—

#### ANDHRA PRADESH

- (1) Ramagundem Thermal Project Extension (200 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The project is being financed by Dr. Dharma Teja of the Jayanti Shipping Co. The contract has been finalised and signed. The import licence for the import of the plant and equipment is being procured.
- (2) Kothagudam Thermal Project Extension (120 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The project is being financed under the World Bank Loan. Orders for the plant and equipment have been placed.

Civil engineering works are in progress. Foundation for the third boiler have been completed and the same for fourth boiler are in progress. Earthwork excavation for the turbogenerators is in progress.

Both the generating units are expected to be commissioned during 1967-68.

(3) Lower Sileru Hydro Electric Project (300 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The decision regarding the supply of plant and equipment under USSR Credit or supply by Bharat Heavy Electricals is under consideration Orders will be placed as soon as the decision is taken.

#### BIHAR

(4) Subarnarekha Hydro Electric Scheme (120 MW).—The project report of this scheme has been approved by the Technical Advisory Committee in their meeting held on 3rd August, 1965. No action regarding the ordering of plant and equipment has yet been taken.

## **GUJARAT**

(5) Dhuvaran Extension (250 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The scheme is being financed under the USAID. Tenders for the supply of plant and equipment are expected to be invited shortly. The civil works are in progress. The first generating unit is expected to be commissioned during 1968-69 and the second unit during 1969-70.

## MAHARASHTRA

(6) Purli Thermal Station (60 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The turbo-generators for this project are to be supplied by Heavy Electricals Ltd., Bhopal. The boilers are being procured from Italy. The tenders for the same have been received and finalised.

The proceedings for the acquisition of land are in progress. The first generating unit is scheduled to be

commissioned during 1967-68 and the second unit during 1968-69.

(7) Nasik Thermal Station (250 MW).—The project has been approved by the Technical Advisory Committee. The plant and equipments for this project are being imported under French Credit. Letter of intent has been placed.

Work on construction of control room and foundation of the substation structure has commenced. The possession of the land has been taken and preliminary works have been taken up. The first generating unit is expected to be commissioned during 1968-69 and the 2nd generating unit during 1969-70.

- (8) Koyna Tailrace (320 MW).— The project report for this scheme has been approved by the Technical Advisory Committee. The project has been posed for World Bank Loan. Preliminary work like construction of approach roads etc. has been taken up.
- (9) Bhatgar and Vir Hydro Electric Scheme (23 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. Project is posed for World Bank Loan. Tenders for the procurement of plant and equipment have been invited

#### MADRAS

(10) Basin Bridge Extension (30 MW).—The project report for this scheme has been approved by Technical Advisory Committee. The turbo-Generator for this project is to be supplied by Heavy Electricals Ltd., Bhopal. The boiler plant has also been ordered.

The preliminary works have been completed. The civil engineering works are in progress. The generating unit is expected to be commissioned during 1967-68

(11) Kodayar Hydro Electric Project (100 MW).—The project report for this scheme has been approved by Technical Advisory Committee. Orders for the plant and equipment have been placed.

The earthwork excavation at damsite No. 1 and 2 is in progress. The grading work for the penstock No. 1 is also in progress. The excavation work on the power house No. 1 and the grading work on the power house No. 2 is in progress. The generating units are expected to be commissioned during 1967-68.

(12) Ennore Thermal Station (300 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. 2X55 MW units for this project are to be supplied by M/s Bharat Heavy Electricals Ltd. and 2X110 MW units are to be imported under Czech Credit. Orders for the same are expected to be placed by the end of 1965-66.

Earthwork excavation at the power house site is in progress. The piling work is also in progress. The first generating unit is expected to be commissioned during 1968-69 and all the units will be completed by 1970-71.

(13) Neyveli Extension (200 MW).—Agreement has been signed for the preparation of detailed project report & working drawings by USSR.

#### MYSORE

(14) Sharavathy Hydro Electric Project Stage III (178 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The project has been posed for USAID.

# UTTAR PRADESH

(15) Harduaganj Thermal Station Extension Stage IV (100 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The orders for plant and equipment have been placed in USSR. The civil works are in progress and generating units are expected to be commissioned during 1967.

(16) Harduaganj Thermal Station Extension Stage V (120 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. The question regarding the import of plant and equipment from Japan Vs. supply by Bharat Heavy Electricals is under consideration. Orders will be placed as soon as the decision is taken.

#### WEST BENGAL

(17) Durgapur Thermal Station Extension (150 MW).—The project report for this scheme has been approved by the Technical Advisory Committee. This project is being financed under the USAID. Approval of A.I.D. for issue of tender enquiry is awaited. The tenders will be issued as soon as the approval is received.

## NUCLEAR POWER STATIONS

(18) Kalpakkam Nuclear Station. Madras (400 MWe); (19) Ranapratap Sagar, Rajasthan (200 MWe) Extension .- Government of India have approved the setting up of the 400 MWe Nuclear Power Station at Kalpakkam in Madras State and the addition of a second 200 MWe Nuclear Power Station under construction at Rana Pratap Sagar in Rajasthan Work on these two stations will commence as soon as financial arrangements for covering their foreign exchange costs are finalised. Pending this, certain preliminary works are in progress.

श्री जगत नारायण : क्या वजीर साहब बतलायेंगे कि यह जो 19 स्कीमें हैं उनमें से एक भी स्कीम के 1965-66 में मुकम्मिल न होने की क्या वजह हैं ?

श्री एस० डी० मिश्र: यह स्कीमें एडवान्स एक्शन की हैं ग्रीर इसका मतलब यह नहीं था कि 65 ग्रीर 66 में पूरी हो जायेंगी। इसका मतलब यह था कि चौथी पंचवर्षीय योजना में ये स्कीमें पूरी हो जायेंगी ग्रीर कुछ उसकी शुरूग्रात में पूरी हो जायेंगी, कुछ स्कीमें 1967-68 में ग्रीर 1968-69 में पूरी होंगी। कभी यह इरादा नहीं था कि ग्रभी पूरी हो जायेंगी।

श्री जगत नारायण: बहुत सी स्कीमें फारेन एडंड हैं। तो क्या जो बाहर से रुपया मिलता है उसकी वजह से उनके मुकम्मिल होने में देर हो रही हैं?

श्री सभापति : देर नहीं हुई है । इरादा ही नहीं था ग्रभी मुकम्मिल करने का ।

श्री एस० डी० मिश्र: देर होने का कोई प्रश्न नहीं है। थर्ड फाइव इयर प्लान में यह मालूम हुआ है कि बहुत से राज्यों मे विजली की कमी है। इसलिए यह सोचा गया था कि फोर्थ प्लान के लिए एडवान्स एक्शन यर्ड प्लान में कर लिया जाय जिससे फोर्थ प्लान में कुछ स्कीमें चालू हो सकें। जहां तक रुपए का सवाल है, उसके लिए, जहां तक हो सकें, बाहर से लोन एग्रीमेंट किया जा रहा है।

SHRI R. P. JAIN: May I know how the Subarnarekha Hydro Electric Scheme will be financed, whether it will be included in the Fourth Plan and when it will be completed?

Dr. K. L. RAO: That project will be financed by the State and it is expected to be completed in the Fourth Plan.

SHRI M. M. DHARIA: I would like to refer to schemes Nos. 8 and 9 in the Statement laid on the Table by the hon. Minister and in respect of

scheme No. 8 and also in respect of scheme No. 9, may I ask when these schemes were received by the Government, when they were approved by the Technical Advisory Committee, when they were placed before the World Bank and how long it will take to complete these schemes?

Dr. K. L. RAO: I am afraid I do not have that detailed information that the hon. Member wants to be supplied now.

# SEIZURE OF AN M.P.'S CAR FOR SMUGGLING

\*67. SHRI M. P. BHARGAVA: Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that a car belonging to a Member of Parliament from Bihar was seized by the customs authorities in March, 1965 for alleged use in smuggling; and
- (b) if so, what are the details of the case and what action, if any, has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY FINANCE OF Shri RAMESHWAR SAHU): (a) and (b) On 2nd April 1965 the Customs Officers, while recovering 1090 tolas of contraband gold from a flat in Bombay, found a motor driver in the same premises. On his own admission he was then employed for driving a car which he used for conveying contraband gold. The car was registered in the name of a Member of Parliament. The car was seized and the matter is under investigation.

Shri M. P. BHARGAVA: May I know from the hon. the Deputy Minister whether the hon. Member of Parliament who is involved in this case was asked to explain how the car fell into the hands of the smugglers?

SHRI B. R. BHAGAT: He has given a statement and he says that he lent it to a friend who apparently seems to have not used it properly.

SHRI BHUPESH GUPTA: Evidently that hon. Member of Parliament has got some smuggler friends. May I know the name of that hon. Member of Parliament, so honourable that he is?

An Hon. MEMBER: He should mention the name.

SHRI B. R. BHAGAT: Mr. S. C. Besra.

Shri Bhupesh Gupta: To which party does he belong, that Member of Parliament? (Interruptions). I have to know it. It is very necessary.

 $S_{HRI}$  ATAL BIHARI VAJPAYEE:  $I_S$  it a fact that that Member of Parliament belongs to the ruling party?

SHRI B. R. BHAGAT: May be. He is a Member of Parliament and that may be so.

SHRI ATAL BIHARI VAJPAYEE: Is it a fact that the whole case is being hushed up simply because that Member of Parliament belongs to the Congress Party?

Shri B. R. BHAGAT: I said it is under investigation. I do not know if investigation means hushing up.

SHRI BHUPESH GUPTA: May I know . . .

Mr. CHAIRMAN: One at a time.

Shri R. P. N. SINHA: Did the driver of the car belong to the Jana Sangh Party?

Shri ATAL BIHARI VAJPAYEE: There you see, Sir. So I say that the name of the party should be mentioned in order to be fair to all parties. Let the name be mentioned, the name of the party. The party is not under any stigma.

An Hon. MEMBER: The name of the party should be given. What is the difficulty?